

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION,
GOVERNMENT OF INDIA**

Telephone No.011-24608718
Fax No.011-24658505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

No. A-34/NCDRC/2017-23

Dated: 01st February, 2023

OFFICE ORDER NO. 12 OF 2023

The Hon'ble President, National Consumer Disputes Redressal Commission (NCDRC), is pleased to decide and order, as under:

- (i) the cases listed before the Registrar's Court, NCDRC, from 10th February, 2023, onwards, shall be heard through Virtual /Hybrid Court Hearing, in addition to Physical Hearing.
- (ii) the Learned Counsel/Parties shall be provided with the online link to appear in their matters.

This issues with the approval of the Hon'ble President, NCDRC.


(S.Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President for kind information of the Hon'ble President
2. PS to Hon'ble Members, NCDRC
3. PS to the Joint Registrar
4. PA to Deputy Registrar
5. Assistant Registrar (CC), Assistant Registrar (FA), Assistant Registrar (Admn.), OSD (RP)
6. Section Officer (Listing)
7. Court Masters (Non-shorthand)
8. Notice Board
9. Section Officer (IT) – with a request to upload the Notice on the Website of NCDRC and will make necessary arrangements for conducting Virtual /Hybrid Court Hearing.